

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 59(ND)2008
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016**

NAME OF THE COMPANY: Sh. Rajkumar Divraj & Ors. V/s M/s. Rambagh Palace Hotel Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	U.K. Chandhary	Sr. Adm.	Respondents	Chakraborty.
2.	Sanjiv Sen	Sr. Adm.		
3.	D.D. Singh	Adm.		
4.	Himanshu Vij	Adm.		
5.	Dev Roy	Adm.		
6.	Shyam Mijani	Adm.		
1.	Mr. Salman Khushid	Adv.	for Petitioner	Bhargava
2.	Mr. Abhishek Kumar Rao	Adv.		
3.	Mr. Shailesh Suman	Adv.		
4.	Ms. Bhargya Bhat	Adv.		
5.	Ms. Sanchita Arin	Adv.		

P.T.O

ORDER

Arguments have been addressed in CA 23/2016 by the Ld. Sr. Counsels appearing for both sides. Though it was earlier considered expedient to dispose off the issue of maintainability before hearing the main petition, in view of the facts argued today, this Bench is of the opinion that all contentious issues can be disposed off together.

2. The parties are therefore directed to address final arguments. Written synopsis alongwith citations relevant to their pleading, if any, may also be filed by the next date of hearing.
3. To come up on 09.11.2016.


(Ina Malhotra)
Member Judicial